

श्री अमजितजी  
१०.२.२६

## Declaration of Assets and Liabilities

Year- 2025-2026

I, KAUSHAL KUMAR, son of RAMANAND PRASAD, aged 45 Years, belonging to Bihar Legislative Assembly service and presently working as PERSONAL ASSISTANT of Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\* :

### A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name Beby Kumari (Wife)	Dependant-1 Jaydeep Kumar (Son)	Dependant-2 Bhoomika Kumari (Daughter)
(i)	Cash	Rs. 25,000/-	Rs. 5000/-	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	MBGB Rs-4,75,000/- S.B.I. Salary A/C Rs-6, 10,000/-	Indian Bank 2,000/-	NIL	NIL
(iii)	Bonds, Debentures and shares in Companies	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC -14,349/- Yearly	LIC- 12,373/-Yearly	LIC- 11,873/- Yearly	LIC- 14,150/-Yearly
(v)	Motor Vehicles (details of make, etc.)	Motor Cycle BR01CV-0697	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold-10 gm.	Gold-40 gm. Silver-300 Gm	Gold 05 gm	Gold 05 Gm Silver 50 Gm
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL

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10-02-2026

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

**B Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name Beby Kumari (Wife)	Dependant-1 Jaydeep Kumar (Son)	Dependant-2 Bhoomika Kumari (Daughter)
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	675 sq feet, Hilsa Nalanda Bihar	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL
(v)	Other (such as interest in property)	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on January, 2024
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL

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10-02-2026

	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AY-2024-2025 Tax Paid Rs-64,787/- PAN NO.BEWPK4923F	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [ Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

**C Personal Detail**

GPF/CPF/PRAN No. :-

110144478011

Gender :-

M (M/F)

Date of Birth :-

01/03/1981

(DD/MM/YYYY)

Class/Group :-

B (A/B/C)

Cadre :-

BIHAR LEGISLATIVE ASSEMBLY SERVICE

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

*दिलीप कुमार*  
10-02-2024

Home District

:-

NALANDA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: .....काशाल कुमार.....

Name of Employee: KAUSHAL KUMAR

Place: PATNA

Designation : PERSONAL ASSISTANT

Date: 10-02-2026

Department : BIHAR LEGISLATIVE ASSEMBLY,  
PATNA

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.